

Seventeenth Loksabha

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Title: Regarding encroachment of Defence lands of Secunderabad cantonment area in Telangana State.

SHRI KOTHA PRABHAKAR REDDY (MEDAK): I would like to bring to your kind notice the need to protect the Defence lands of Secunderabad cantonment area in Telangana State. In this regard, I would like to bring to your kind notice that Secunderabad cantonment area is being misused for the last 30 to 40 years. Some authorised and unauthorised occupants have grabbed the Defence lands and unauthorisedly constructed commercial buildings like, luxurious marriage function halls, educational institutions, hotels, restaurants and big godowns without any valid permission and with all civic amenities. The Government is not getting a single pie in the form of revenue. Telangana Government has already requested the Union Government to allot these Defence lands for construction of skyways and expressways for use of the general public. For better utilisation of Defence cantonment lands, I would request the hon. Minister of Defence, through you, to kindly intervene in the matter and an inquiry may also be initiated to punish the culprits according to law.